GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3283 ANSWERED ON:31.08.2012 TRIBAL SUB PLAN Dhurve Jyoti;Ponnam Shri Prabhakar;Sainuji Shri Kowase Marotrao;Siricilla Shri Rajaiah

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has issued any guidelines to Central Ministries and State Governments regarding preparation of Tribal Sub-Plan (TSP) and to ensure the allocation of funds in ratio of percentage of population and ensure its proper utilization;
- (b) if so, the details thereof;
- (c) the funds sanctioned, released and utilized by the Central Ministries and State Governments during each of the last three years and the current year for the purpose;
- (d) whether this fund has been utilized by Central Ministries and State Governments according to the laid down guidelines;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government for effective implementation of TSP?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Yes Madam.
- (b): The Planning Commission issued guidelines for formulation, implementation and monitoring of Scheduled Caste Sub Plan (SCSP) and Tribal Sub-Plan (TSP) in October 2005 and December 2006, to the State Government/UTs and Central Ministries/Departments respectively.
- (c) to (e): From the year 2011-12 onwards, the Planning Commission has made a classification of 28 Central Ministry/Departments for the purpose of earmarking of funds under TSP. A statement showing Ministry/Department-wise stipulated earmarking of funds under TSP followed in 2011-12 is enclosed as Annexure-I. A statement showing details of TSP fund flow to various States during the years 2007-08 to 2011-2012 is enclosed at Annexure –II. This Ministry and the Planning Commission are constantly pursuing with the State Governments concerned for implementation of TSP in letter and spirit. Details of such expenditure are not maintained by this Ministry.
- (f): The Planning Commission constituted a Task Force to Review Guidelines on Scheduled Castes Sub-Plan (SCSP) and Tribal Sub-Plan (TSP) in June, 2010 under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission with a view to reexamine and revise the extant Guidelines issued by the Planning Commission for implementation of SCSP and TSP; and to understand the operational difficulties in consultation with implementing Ministries and suggest remedial action so that SCSP and TSP can be implemented effectively. The Report of the Task Force laid emphasis on:(i) classification of Central Ministries/Departments according to their obligation to earmark their plan outlay/expenditure under SCSP/TSP, (ii) Central Ministry/Department-wise targets for earmarking Plan outlay under SCSP/TSP, (iii) categorizing Plan expenditure under SCSP/TSP,(iv) placing of earmarked funds for SCSP under the separate Budget Head '789' and for TSP under '796' (v) strengthening of administrative arrangements for planning and implementation of SCSP/TSP and (vi) implementation of Nonlapsability feature.